

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 1**  
**(IB)-345(PB)/2019**

**IN THE MATTER OF:**

Ms. Shweta Bansal ..... Applicant/petitioner  
Vs.  
M/s. Vardhaman Estate & Developers Pvt. Ltd. .... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 16.02.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant: - Mr. Shantanu Malik, Adv.

For the Respondent:- Mr. Prashant Katara, Adv.

**ORDER**

Mr. Shantanu Malik, Ld. Counsel for the Petitioner is present.

Mr. Prashant Katara, Ld. Counsel for the Respondent is also present.

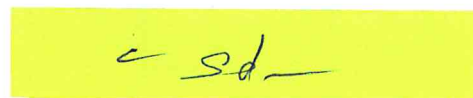
On 03.01.2020, a detailed order was passed by the then Bench, in that in the last paragraph direction was issued as follow:

*“Accordingly, the Corporate Debtor is directed to furnish detail information in relation to number of allottees involved in the Real Estate Projects in question to the petitioner within 7 days hereof.*

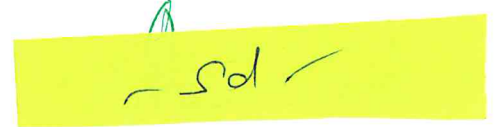
*The petitioner is also directed to modify the company petition suitably so as to comply with the requirements of amended provisions of Section 7 of the Act before the next date of hearing.*

*The hearing is deferred to 14.01.2020 for compliance.”*

Yesterday, the matter had been listed and the Petitioner was asked to state whether he complied with the direction for modification of the Company Petition. He stated that he has filed an affidavit which is not as per the direction of this Tribunal. Be that as it may, today we granted him physical hearing and when he was asked to clarify whether he has filed the modified



Company Petition as directed by this Tribunal in Order dated 03.01.2020, he fairly stated that he has not filed the modified Company Petition. Therefore, for non compliance of the direction of this Tribunal dated 03.01.2020, we **dismiss** the petition CP(IB)-345(PB)/2019 with liberty to revive, if cause survives.



**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**



**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

VINEET - 16.02.2022